

Rioting by Sadhus courting arrest in connection with anti-cow slaughter agitation in the New Delhi jail.

*1691. **Shri Ishaq Sambhali:**
Shri Ramji Ram:
Shri Ghayoor Ali Khan:
Shri Chandra Shekhar Singh:
Shri K. M. Madhukar:
Shri Ramavatar Shastri:
Shri Latafat Ali Khan:
Shri Satya Narain Singh:
Shri N. R. Patil:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that the Sadhus convicted in connection with the anti-cow slaughter agitation indulged in rioting in the New Delhi Jail, as a result of which they have been challaned;

(b) if so, the number of such Sadhus and the Sections of the Indian Penal Code under which they have been challaned; and

(c) the preventive action the Jail authorities have taken to stop the recurrence of such offences?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir, on 20th March 1967.

(b) Six persons have been challaned for offences under sections 147, 149, 304 I.P.C.

(c) The security arrangements have been tightened and greater vigilance is being exercised.

Mid-Term Elections

*1692. **Shri Kanwar Lal Gupta:** Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that some Chief Ministers have advised Government to hold mid-term elections after the fall of a Ministry in a State;

(b) if so, the reaction of Government thereto; and

(c) whether Government have decided any principle or policy about the holding of mid-term elections?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) No, Sir.

(b) Does not arise.

(c) Government are not required to formulate any policy regarding mid-term elections.

National Committee for Gandhi Centenary.

*1693. **Shri D. C. Sharma:**
Shri O. P. Tyagi:
Shri Ram Gopal Shalwale:

Will the Minister of **Education** be pleased to state:

(a) whether a grant of Rs. 500,000 given to the National Committee for Gandhi Centenary for 1966-67 was spent on holding numerous meetings of the sub-Committees, salary and allowances of the staff, travelling expenses, car maintenance and publicity according to the Balance Sheet;

(b) whether it is a fact that hardly any donations have been received by the Committee;

(c) if so, whether such a waste of public money has been enquired into; and

(d) the amount allotted to the Committee for 1967-68 and how it is proposed to be spent?

The Minister of Education (Dr. Triguna Sen): (a) Out of the grant of Rs. 5 lakhs, only Rs. 2,91,776 was utilized during 1966-67. The major part of the expenditure was for advances to Sub-Committees for implementation of their programmes and the balance was for staff, travelling allowance, contingencies and miscellaneous items. A copy of the Balance Sheet is placed on the Table of the House. [Placed in Library. See No. LT-1396/67].

(b) The Committee has not asked for donations so far.

(c) The Government do not consider the expenditure incurred by the National Committee as a waste.

(d) A statement is laid on the Table of the House. [Placed in library. See No. LT-1397(87)].

गोदी कर्मचारियों की मांगें

- *1694. श्री क० मि० मधुकर :
 श्री रामावतार शास्त्री :
 श्री चन्द्र शंकर सिंह :
 श्री भोगेन्द्र झा :
 श्री म० ला० सोधी :

क्या भ्रम तथा पुनर्वास मंत्री यः वताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान इस समाचार की ओर दिलाया गया है कि गोदी कर्मचारियों ने अपनी मांगें पूरी न की जाने के कारण देशव्यापी हड़ताल करने के लिए आह्वान किया है;

(ख) क्या सरकार ने गोदियों में हड़ताल को रोकने हेतु गोदी कर्मचारियों की उचित मांगों पर विचार करने के लिये कोई कार्यवाही की है, ताकि विदेशों से आने वाले खाद्यान्न को उतारने का काम चलता रहे;

(ग) यदि नहीं, तो इसके क्या कारण हैं; और

(घ) गोदी कर्मचारियों की मांगों को पूरा करने के मामले में सरकार का कहां तक हस्तक्षेप करने का विचार है ?

भ्रम तथा पुनर्वास मंत्री (श्री हाथी) :
 (क) जी हां ।

(ख) से (घ). अखिल भारतीय पतन और गोदी श्रमिक संघ द्वारा उठाई गई मांगों पर विभिन्न गोदी श्रमिक बोर्डों ने विचार किया और उन्होंने कई मांगों को मान लिया है। शेष मांगे अभी तक विचाराधीन हैं ।

‘ऐक्सप्रेस डिलीवरी’ व्यवस्था

- *1695. श्री स्वतन्त्र सिंह कोठारी :
 श्री कंबर लाल गुप्त :
 श्री हुकम चन्द कछवाय :
 श्री प्र० न० सोलंकी :
 श्री जगन्नाथ राव जोशी :

क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार ऐक्सप्रेस डिलीवरी, व्यवस्था को केवल रविवार और छुट्टी वाले दिन के लिए ही सीमित करने का है ;

(ख) यदि हां, तो इसके क्या कारण हैं ; और

(ग) इस विषय में निर्णय लेने से पूर्व सरकार का विचार जनता की राय मांगूँ करने का है ?

संसद्-कार्य तथा संचार विभाग में राज्य-मंत्री (श्री इ० कु० गुजराल) : (क) जी नहीं ।

(ख) तथा (ग). प्रश्न ही नहीं उठते ।

Immigrants from East Pakistan into Cachar.

*1696. Shrimati Jyotsna Chanda: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether at present new migrants are entering daily in the District of Cachar from East Pakistan;

(b) if so, the number of families who have come until now and the reasons thereof; and

(c) the arrangements made for their rehabilitation?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra):
 (a) Influx of migrants in Cachar